

1	2	3	4	5	6	7	8
17.	Meghalaya	124	88	133	28	147	62
18.	Mizoram	10	6	4	-	-	-
19.	Nagaland	-	-	-	-	-	-
20.	Odisha	25	48	-	-	16	49
21.	Punjab	43	107	21	37	21	30
22.	Rajasthan	65	57	127	130	-	63
23.	Sikkim	-	-	-	-	9	-
24.	Tamil Nadu	-	-	-	-	2	-
25.	Tripura	540	1395	913	1249	1662	-
26.	Uttar Pradesh	40	23	78	36	18	33
27.	Uttarakhand	14	25	7	19	7	6
28.	West Bengal	2235	6492	1558	835	2059	1476
29.	Delhi	21	1559	23	905	-	12
TOTAL		5312	10602	4633	6290	5251	4488

Non-Utilisation of Funds under MPF by States

1933. SHRI PALVAI GOVARDHAN REDDY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that almost all the States have failed to utilize funds released under Modernisation of Police Force since 2008-09 to 2011-12;

(b) if so, the State-wise details of funds allocated, released and spent during the above period;

(c) what efforts the Ministry is making to ensure that funds are utilised under the MPF;

(d) whether any special components are planning to be introduced under MPF;

- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) A Statement indicating the details of funds released under the Modernisation of State Police Forces (MPF) Scheme to the State Governments during the financial years 2008-09 to 2011-12 and utilization reported by the State Governments for the period 2008-09 to 2010-11 is given in the statement (*See* below). The utilization certificate for the year 2011-12 will become due on 1.4.2013.

(c) In order to monitor timely and appropriate use of funds sanctioned and released to States under the MPF Scheme, the Ministry of Home Affairs has put in place a system of concurrent audit effective from March, 2009. The Concurrent Audit of MPF Scheme funds is being conducted every quarter in all States/UTs by the Internal Audit Wing of the Ministry of Home Affairs.

(d) to (f) The Scheme for Modernization of State Police Forces (MPF Scheme), implemented by MHA ended in the year, 2009-10. The Scheme was further extended for two years *i.e.* the financial years 2010-11 and 2011-12, with the approval of Cabinet Committee on Security (CCS). The extended MPF Scheme has also ended on 31st March, 2012.

Proposals for further extension of the MPF Scheme for a period of five years (2012-13 to 2016-17) with effect from the financial year 2012-13, partly under Non-plan and partly under Plan, as per the recommendations of the Committee of Secretaries are being processed by the Ministry of Home Affairs for obtaining approval of the competent authority.

Statement

Funds released to states under the scheme for modernisation of state police forces (MPF SCHEME) during 2008-09, 2009-10, 2010-11 and 2011-12 and Utilisation for the period 2008-09 to 2010-11.

(Rs. in crore)								
Name of States		2008-09		2009-10		2010-11		2011-12
		Funds Released	Utilisation reported	Funds Released	Utilisation reported	Funds Released	Utilisation reported	Funds Released
1	2	3	4	5	6	7	8	9
1.	Andhra Pradesh	83.83	81.01	115.54	61.10	89.96	17.71	6.35
2.	Arunachal Pradesh	14.72	11.13	11.50	11.30	10.75	6.28	7.08
3.	Assam	68.11	60.67	60.79	8.40	48.51	32.28	48.02
4.	Bihar	41.57	41.57	59.34	59.34	63.67	26.00	28.50
5.	Chattisgarh	26.54	24.81	17.04	17.04	29.08	19.37	12.48
6.	Goa	4.00	3.91	7.08	7.09	2.30	1.58	0.08
7.	Gujarat	48.02	46.75	52.18	47.36	55.27	46.35	33.23

416 Written ans. to Unstarred Qs. [RAJYA SABHA]

of 29 Aug., 2012

8.	Haryana	27.51	27.51	46.63	30.47	30.41	7.07	5.23
9.	Himachal Pradesh	9.99	9.93	7.10	7.10	6.36	0.34	5.91
10.	Jammu and Kashmir	109.65	109.65	111.18	111.18	148.25	132.24	109.73
11.	Jharkhand	69.85	66.00	33.49	28.30	36.90	0	6.58
12.	Karnataka	69.91	69.61	63.96	63.77	83.01	57.94	53.37
13.	Kerala	22.90	22.90	32.54	32.54	42.68	41.55	27.05
14.	Madhya Pradesh	40.37	40.37	54.87	49.73	72.41	51.50	37.54
15.	Maharashtra	75.86	72.08	72.48	70.48	42.26	35.30	64.72
16.	Manipur	39.23	32.96	27.44	17.34	26.63	24.44	38.76
17.	Meghalaya	10.81	10.81	9.73	8.33	8.48	0	6.69
18.	Mizoram	12.69	12.69	11.48	11.48	19.55	0	13.18
19.	Nagaland	38.42	38.42	31.50	31.50	33.77	33.77	30.08
20.	Odisha	42.54	42.54	51.87	51.84	54.24	54.24	20.28
21.	Punjab	21.56	21.56	33.50	32.45	26.08	0	32.12
22.	Rajasthan	49.10	48.34	51.18	48.66	47.88	45.23	33.17

Written ans. to Unsid. Qs

[30 AUG, 2012]

of 29 Aug., 2012 417

1	2	3	4	5	6	7	8	9
23.	Sikkim	6.12	6.12	4.72	4.12	2.17	1.24	5.02
24.	Tamil Nadu	50.10	50.10	60.67	45.46	92.52	44.51	43.19
25.	Tripura	20.66	20.66	22.92	22.02	23.08	18.54	16.35
26.	Uttar Pradesh	102.31	91.43	125.17	125.17	77.61	33.02	61.76
27.	Uttarakhand	19.39	19.39	5.29	5.29	6.35	0	5.75
28.	West Bengal	32.18	31.93	48.81	48.81	43.73	0	47.78
TOTAL		1157.64	1114.85	1230.00	1026.29	1224.63	730.50	800.00

The utilization certificates for funds released during 2011-12 will become due on 01.04.2013.

418 Written ans. to Unstarred Qs. [RAJYA SABHA]

of 29 Aug., 2012